

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.213 - IA/556(AHM)2024
ITEM No.214 - IA/784(AHM)2024
In
C.P.(IB)/238(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Drip Capital Inc.

.....Applicant

V/s

Girdhari International Private Limited

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Monaal Davawala, Advocate

For the Respondent

:Mr. P. M. Lakhani, Advocate

:Mr. Chaitanya J. Patel, Advocate

ORDER
(Hybrid Mode)

IA/556(AHM)2024 & IA/784(AHM)2024

IA/556(AHM)2024

A compliance report has been filed by the RP, in terms of last order and possession of the corporate office has been taken over on 04.07.2024. In terms of direction of this Tribunal, certain information/documents has been provided by the Suspended Management. However, for remaining they undertook to provide by today which yet to be provided. Further, the information/documents which has been provided are incomplete. Learned counsel for the Suspended Management ensure compliance on behalf of the Suspended Management.

We direct the Suspended Management to provide the complete details particulars of the debtors their Telephone Numbers, E-mail ID and complete address along with the name of the contact persons to the RP within three days.

Re-list for further consideration on 16.07.2024.

IA/784(AHM)2024

In compliance of last order dated 01.07.2024, it has been apprised by the learned counsel for the RP that against direction to deposit Rs 14,34,146/- within seven days only Rs.9,00,000/- has been deposited with the RP in the account of the Corporate Debtor. Rest amounts have not been deposited which is confirmed by the appearing counsel for the R-1 & R-2.

Learned counsel for the R-1 & R-2 requested some more time to comply the order dated 01.07.2024. Let be done within the extended period by 15.07.2024, as a last and final chance.

Re-list for further consideration on 16.07.2024.

Sd/-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN
MEMBER (JUDICIAL)**